

substandard houses and if those substandard houses are meant for the poor people, that should not be done. The poorest people are also human beings. They should be treated at par with other people. So, only the lowest quality or substandard houses should not be given to them.

The Government should establish more technological centres so that research and development programmes can be undertaken and low-cost housing facilities could be provided to the rural poor—the rural masses.

Now I will say a word about HUDCO. There are tremendous financial irregularities prevailing in the HUDCO. The Government should set up a machinery to go into the details of the financial irregularities which have been reported in different places. That should be taken up immediately.

I will say that all these things can be met if there is a strong will on the part of the Government. I think, since Independence, the Government did not have such a will. That should be emphasised. I earnestly solicit the Government to change its attitude towards the poorest of the poor and bring forward suitable legislation and measures for solving the housing problems.

[Translation]

KUMARI SUSHILA TIRIYA (Mayurbhanj): Mr. Deputy Speaker, Sir, I support the National Housing Policy brought by the Government and would like to submit a few words. The policy of our Government is to uplift the poor. Therefore, it is ready to implement the National Housing Policy immediately. I, therefore, would like to congratulate both the Government and the Ministry for it.

MR. DEPUTY SPEAKER: You may

continue your speech after lunch break.

13. 10 hrs

The Lok Sabha then adjourned for Lunch till Ten Minutes past fourteen of the Clock.

At 14.10 hours quorum bell was rung. No quorum was made. At 14.13 hours quorum bell was rung again and no quorum was made. At 14.16 hours again quorum bell was rung and no quorum was made. Thereafter, the Secretary-General made the following announcement.

14. 20 hrs.

Announcement re: Postponement of the sitting of the House upto Forty Minutes past Fourteen of the clock for want of quorum.

[English]

SECRETARY-GENERAL : There is no quorum. The House, therefore, cannot meet; and we may not start the House till there is quorum. Hon. Speaker has directed that the House should re-assemble at forty minutes past Fourteen of the Clock.

14. 43 hrs.

The Lok Sabha re-assembled at forty-three minutes past Fourteen of the Clock.

[MR. SPEAKER *in the chair*]

ANNOUNCEMENT BY SPEAKER

Non-acceptance of resignations of the Members of the Legislative Committees.

[English]

MR. SPEAKER: Hon. Members. I have